

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

STARRED QUESTION NO:437

ANSWERED ON:09.12.2010

ACQUISITION OF LAND BY STEEL PSUS

Bhadana Shri Avtar Singh;Mahant Dr. Charan Das

Will the Minister of STEEL be pleased to state:

(a) whether the Government has assessed the problems being faced by the public sector steel companies including SAIL in regard to acquisition of land and setting up of new steel plants in various States including Jharkhand;

(b) if so, the details of the problems faced by the major steel companies in this regard; and

(c) the corrective steps taken by the Government in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF STEEL (SHRI VIRBHADRA SINGH)

(a)to(c): A Statement is laid on the table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF THE LOK SABHA STARRED QUESTION NO. 437 FOR ANSWER ON 09/12/2010 TABLED BY DR. CHARAN DAS MAHANT AND SHRI AVTAR SINGH BHADANA, MEMBERS OF PARLIAMENT, REGARDING ACQUISITION OF LAND BY STEEL PSUs

(a)to(c): Large integrated steel projects including that of the Steel Authority of India Ltd. are resource intensive involving manifold aspects including acquisition of land. These issues are dealt by the concerned Ministries and State Governments in accordance with the relevant Acts, Rules and Policies. The Steel sector in the country is deregulated. However, in the Ministry of Steel there is an Inter-Ministerial Group (IMG) which is vested with the job of monitoring and coordinating on the issues concerning major steel investments on a regular basis with the concerned Ministries/Departments and State Governments. As per available information, the public sector steel companies SAIL and Rashtriya Ispat Nigam Ltd. do not have any pending land acquisition matters.